

**STATEMENT II**

*Concurrent evaluation of IRDP (3rd Round) Families Crossing the Poverty Line*

<i>State/U.T.</i>	<i>Poverty Line of Rs. 6,400.00</i>
1 Andhra Pradesh . . . . .	23.41
2 Arunachal Pradesh . . . . .	24.50
3 Assam . . . . .	39.05
4 Bihar . . . . .	42.63
5 Goa . . . . .	10.53
6 Gujarat . . . . .	18.65
7 Haryana . . . . .	10.00
8 Himachal Pradesh . . . . .	36.67
9 Jammu & Kashmir . . . . .	51.09
10 Karnataka . . . . .	5.59
11 Kerala . . . . .	27.96
12 Madhya Pradesh . . . . .	10.57
13 Maharashtra . . . . .	23.83
14 Manipur . . . . .	31.82
15 Meghalaya . . . . .	13.92
16 Mizoram . . . . .	57.67
17 Nagaland . . . . .	45.00
18 Orissa . . . . .	11.54
19 Punjab . . . . .	43.28
20 Rajasthan . . . . .	38.58
21 Sikkim . . . . .	20.00
22 Tamil Nadu . . . . .	12.37
23 Tripura . . . . .	31.67
24 Uttar Pradesh . . . . .	39.28
25 West Bengal . . . . .	18.27
26 A. & N. Islands . . . . .	85.00
27 Chandigarh . . . . .	50.00
28 Dadra & Nagar Haveli . . . . .	10.00
29 Delhi . . . . .	50.00
30 Lakshadweep . . . . .	50.00
31 Pondicherry . . . . .	10.00
<b>All India . . . . .</b>	<b>27.81</b>

**Uniform Price for Levy Sugar**

2135. SHRI RAJVEER SINGH:  
SHRI ANKUSHRAO RAO-  
SAHEB TOPE:

Will the Minister of FOOD be pleased to state:

(a) whether the Government have fixed different prices for sugar for distribution in rural and urban areas on the basis of a dual price policy;

(b) if so, the reasons therefor;

(c) whether the Government propose to have uniform price for levy sugar;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) No, Sir. Levy sugar is distributed through the Public Distribution System at a uniform retail issue price throughout India.

(b) to (e) Do not arise.

**Role of Private Sector**

2136. SHRI RAMCHANDRA VEERAPPA: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government propose to favour the role of private sector in the country's economy;

(b) if so, the details thereof;

(c) whether in such a reorientation of the policies, the private sector is proposed to be given its due share; and

(d) if so, the time by which a decision is likely to be taken in this regard?